

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION NO. *177
TO BE ANSWERED ON 30.07.2026

DELAY IN DISBURSEMENT OF FINANCIAL ASSISTANCE UNDER PMEGP

*177. SHRI SHREYAS M PATEL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware of delays in the sanction and disbursement of financial assistance under the Prime Minister's Employment Generation Programme (PMEGP) in various States, including Karnataka and if so, the details thereof;
- (b) the number of PMEGP applications received, sanctioned, pending, rejected and disbursed during the last five years, State-wise and year-wise;
- (c) the average time taken for processing applications, sanctioning projects, releasing margin money subsidy and disbursing loans under PMEGP;
- (d) the major reasons for delays in sanction and disbursement of assistance under PMEGP and the corrective measures taken by the Government to address these issues; and
- (e) whether the Government proposes to simplify the approval process, strengthen coordination with banks, introduce timelines for disposal of applications and ensure timely release of financial assistance to eligible beneficiaries and if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI JITAN RAM MANJHI)

- (a) to (e): A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA
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(a): The time taken for sanction of loans and disbursement of Margin Money subsidy under PMEGP in various States, including Karnataka, depends upon fulfillment of application process with supporting documents, appraisal of project viability and credit decision by the financing banks, deposit of own contribution and completion of Entrepreneurship Development Programme (EDP) training by the prospective beneficiaries and submission of Margin Money subsidy claims by financing banks.

(b): State-wise and year-wise details of number of applications received, sanctioned, pending and rejected by Banks; and number of applications for which MM Subsidy has been disbursed during the last five years under PMEGP is given at **Annexure I**.

(c): The average time taken for processing PMEGP applications by Implementing Agencies, sanction of loan by Banks and release of Margin Money (MM) subsidy by KVIC during the last five years is 58, 70 and 84 days, respectively.

(d) and (e): The Government closely monitors the implementation of the Prime Minister's Employment Generation Programme (PMEGP), including time taken in sanction and disbursement of financial assistance in the form of MM subsidy across the country, including Karnataka.

Corrective Measures undertaken by the Government to streamline the approval process, strengthen coordination with financing banks for loan sanction, expedite disposal of applications and timely release of MM subsidy under PMEGP include the following:

- i. Pending applications and MM subsidy claims are regularly monitored and reviewed by the Government and financing banks through Quarterly Bankers' Meetings at State and Zonal level, State Level Monitoring Committee (SLMC) and District Level Monitoring Committee (DLMC) meetings.
- ii. To assist applicants in preparing project proposals, more than 1,000 model Detailed Project Reports (DPRs) covering various sectors have been made available on the PMEGP Portal.
- iii. To reduce entry barriers, educational qualification requirements are waived for projects in manufacturing sector up to Rs. 10 lakh and in service sector up to Rs. 5 lakh.
- iv. To expedite approvals for small projects, EDP training has been exempted for projects up to Rs. 2 lakh.
- v. To provide guidance, facilitate applications and offer real-time assistance to prospective entrepreneurs, PMEGP Helpdesks have been established at State level and awareness programmes and financial literacy camps are conducted in all States/UTs, including aspirational districts, underperforming areas and North-Eastern Region.
- vi. PMEGP Portal developed as an end-to-end digital platform is integrated with financing banks through Jan Samarth Portal, streamlining the approval process and with SMS alert to applicants at different stages and facilitation of Udyam Registration.

ANNEXURE-I

ANNEXURE-I: REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 177 FOR ANSWER ON 30.07.2026.

State-wise and year-wise details on number of applications received, sanctioned, pending and rejected by Banks; and number of applications for which MM Subsidy has been disbursed during the last five years i.e. FY 2021-22 to FY 2025-26 under PMEGP:

Sr. No.	State Name	FY 2021-22					FY 2022-23					FY 2023-24				
		No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed	No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed	No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed
1	Andaman Nicobar	276	148	0	131	162	474	318	3	142	121	477	342	8	137	135
2	Andhra Pradesh	6398	2771	160	3380	2477	12404	5563	237	6266	3073	27674	11384	708	14964	5577
3	Arunachal Pradesh	600	221	8	355	196	639	247	10	386	158	591	243	49	286	169
4	Assam	10967	3280	131	7522	3855	12259	3898	162	8123	2596	11301	3742	297	7100	2417
5	Bihar	8227	2812	157	5157	2477	29161	8098	894	20139	4459	34253	11882	2489	19832	6837
6	Chandigarh	63	20	0	42	21	79	18	0	62	15	100	15	2	82	10
7	Chhattisgarh	8844	3112	28	5622	3020	9971	3888	82	6036	2543	8765	3515	300	4865	2379
8	Dadra Nagar Haveli	8	7	1	0	5	11	3	3	3	3	11	8	3	0	4
9	Daman And Diu	11	7	1	2	3	10	9	0	3	3	11	11	0	0	6
10	Delhi	291	106	5	197	100	266	124	5	136	72	326	81	20	225	50
11	Goa	119	88	2	23	87	139	122	2	13	66	131	109	2	18	68
12	Gujarat	4801	4175	301	1407	4140	5997	4522	319	1301	3068	5807	4488	366	1168	2994
13	Haryana	6645	1925	48	4598	1726	7151	2462	55	4631	1559	7031	2727	103	4176	1398
14	Himachal Pradesh	2114	1197	3	931	1274	2617	1615	6	943	930	3172	2079	28	1061	974
15	Jammu Kashmir	36181	23955	448	11532	21648	39341	26777	202	12704	12023	38667	25522	252	13365	15065

Sr. No.	State Name	FY 2021-22					FY 2022-23					FY 2023-24				
		No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed	No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed	No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed
16	Jharkhand	6415	1689	61	4659	1714	9316	2726	111	6452	1851	10622	3550	133	6849	2101
17	Karnataka	22417	6545	534	15364	5877	26142	8212	618	17413	5618	24715	7862	751	16103	4672
18	Kerala	4983	2819	12	2300	2789	10526	6161	19	4064	3129	9857	6371	53	3465	3389
19	Ladakh	338	246	16	77	295	264	238	10	33	91	221	178	9	44	122
20	Lakshadweep	5	7	0	1	7	4	0	0	4	2	6	1	0	5	0
21	Madhya Pradesh	19796	8231	331	11251	8082	20582	9206	313	11082	5957	18955	7734	650	10595	5292
22	Maharashtra	19482	5036	640	13595	4123	16006	6156	611	9783	3622	19672	6169	1155	12010	2762
23	Manipur	2406	992	213	1191	1139	2441	885	117	1432	545	2350	744	171	1417	348
24	Meghalaya	1398	532	2	858	699	2212	891	15	1293	306	3054	1222	19	1662	280
25	Mizoram	847	709	3	242	650	975	574	24	371	412	907	414	35	453	401
26	Nagaland	1557	1075	28	458	1241	2277	1205	86	920	469	2915	1314	189	1299	517
27	Odisha	14451	4632	58	9624	4301	15303	5337	71	9885	3880	14749	5180	152	9381	2975
28	Puducherry	134	60	1	76	66	113	45	2	65	25	203	88	2	109	30
29	Punjab	5268	1785	53	3424	1790	6144	2427	132	3518	1564	6587	2984	117	3438	1469
30	Rajasthan	7506	2666	48	4841	2599	6857	3173	111	3478	2037	7992	3793	210	3660	1678
31	Sikkim	119	83	0	36	85	309	177	4	109	57	1039	607	8	378	132
32	Tamil Nadu	16334	6339	346	9680	5972	29963	11499	818	16781	6140	43285	16376	1575	24386	6814
33	Telangana	8747	2871	401	5663	2906	14361	4588	797	8574	2540	14992	5874	688	8615	2503
34	Tripura	1496	894	15	576	958	1819	1009	8	843	703	1893	962	20	886	588
35	Uttar Pradesh	31000	13035	152	17486	12594	39535	19660	267	19351	11601	38707	19525	499	18547	11689
36	Uttarakhand	4132	1907	28	2180	1836	4588	2438	56	2073	1803	3791	2185	48	1568	1354
37	West Bengal	8549	2652	730	5164	2305	9167	3062	1048	5035	2126	7921	2906	755	4349	1919
Total		262925	108629	4965	149645	103219	339423	147333	7218	183447	85167	372750	162187	11866	196498	89118

Sr. No.	State Name	FY 2024-25					FY 2025-26				
		No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed	No. of application received by Banks	No. of application sanctioned by Banks	No. of application pending at Banks	No. of application rejected by Banks	No. of application for which MM disbursed
1	Andaman Nicobar	292	193	8	94	61	175	79	74	28	56
2	Andhra Pradesh	14551	8124	683	6457	3249	14560	6077	3442	5473	6779
3	Arunachal Pradesh	453	145	59	256	156	630	146	260	244	144
4	Assam	9611	3270	415	6050	3170	9170	2618	1602	5152	2418
5	Bihar	29995	7245	3626	19315	5035	19533	3445	4911	11241	4609
6	Chandigarh	49	16	0	34	5	27	5	10	12	4
7	Chhattisgarh	7671	3002	479	4345	1853	4552	1383	1212	2055	1112
8	Dadra Nagar Haveli	9	4	3	4	1	7	1	4	2	1
9	Daman And Diu	13	12	1	2	3	14	4	9	1	4
10	Delhi	246	49	12	185	26	103	21	46	37	20
11	Goa	67	64	3	10	39	85	50	26	13	29
12	Gujarat	3564	2817	359	785	1780	36	274	3	4	1829
13	Haryana	4813	1916	355	2698	788	3206	1094	1062	1133	1094
14	Himachal Pradesh	1932	1282	34	727	796	1568	879	211	454	902
15	Jammu Kashmir	28697	17365	304	12100	9863	10411	5363	1269	3706	7837
16	Jharkhand	6794	2025	426	4475	1452	2945	420	1118	1433	833
17	Karnataka	19092	6684	1039	12035	2839	19838	4366	5117	10542	3836
18	Kerala	8907	6184	205	2963	2260	2779	1699	466	936	2399
19	Ladakh	198	136	14	59	135	227	124	29	51	182
20	Lakshadweep	5	2	0	2	0	4	2	3	0	0

21	Madhya Pradesh	919	845	64	505	2626	12	8	5	0	1886
22	Maharashtra	15856	5347	1795	9106	1856	9597	2754	3284	3987	2806
23	Manipur	1939	544	236	1199	608	2038	474	489	1101	403
24	Meghalaya	2456	1055	16	1434	1114	1721	685	114	1066	751
25	Mizoram	710	369	20	335	484	852	420	130	291	343
26	Nagaland	1153	649	130	522	1262	915	296	457	264	602
27	Odisha	14019	4694	389	9000	1867	12813	3504	2345	7162	3033
28	Puducherry	141	78	5	57	38	87	33	37	28	23
29	Punjab	5232	2374	437	2553	970	4039	1517	1286	1262	1357
30	Rajasthan	5982	3356	264	2814	916	4444	1739	821	1963	1655
31	Sikkim	623	472	19	171	316	776	423	257	111	315
32	Tamil Nadu	25331	12119	1169	14070	3949	19561	6189	5899	8151	7216
33	Telangana	10312	4047	618	6161	1850	8130	2415	2052	4061	2663
34	Tripura	1655	724	22	919	730	1475	537	127	811	632
35	Uttar Pradesh	14009	7534	603	7124	5518	3034	985	1222	868	7261
36	Uttarakhand	1678	1082	72	648	734	138	77	19	52	574
37	West Bengal	6253	2544	798	3150	1359	3703	838	2194	804	886
Total		245227	108368	14682	132364	59708	163205	50944	41612	74499	66494